

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.04.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2294 of 2025 in Comp. App. (AT) No. ____ of 2025	Regional Director, Northern Region Vs. Jarul Infrastructure Pvt. Ltd. & Anr.	Durga Dutt
2.	I.A. No. 2295 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sturdy Industries Ltd, Through Its RP Anurag Goel Vs. Surya Irrigation Pvt. Ltd.	Rishi Singhal

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